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Coram : Hon'ble Mr. P.H. Trivedi

: Vice Chairman

Hon'ble Mr. P.M. Joshi

: Judicial Member

16.9.1987

Heard learned advocate Mr.H.A.Raichura for the applicant. He requests permission to take the application back in order to decide that he can amend for filing another application. He is allowed to do so. Mr.J.D.Ajmera learned advocate for the respondents appears. With this observation the case is disposed of.

Phm

(P.H.Trivedi)
Vice Chairman

XMJ
(P.M.Joshi)
Judicial Member